

Family Planning in Orissa

2038. Shri Rama Chandra Mallick: Will the Minister of Health be pleased to state the financial assistance given to the Government of Orissa during 1962-63 for Family Planning Programme?

The Minister of Health (Dr. Sushila Nayar): A sum of Rs. 2.83 lakhs has been provisionally sanctioned to the Government of Orissa during 1962-63 for Family Planning Programme.

"Repatriates from Singapore and Ceylon"

**2039. Shri U. M. Thengondar:
Shri V. Thevar:**

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the repatriates from Singapore and Ceylon are permitted to carry goods and articles of personal use free of import duty;

(b) if so, the extent to which it is permitted; and

(c) the conditions imposed for this facility?

The Minister of Finance (Shri Morarji Desai): (a) to (c). Repatriates from Ceylon are permitted to import moveable personal effects and household goods free of import duty. In order to avail of these concessions, a repatriate from Ceylon has to obtain a certificate from the Indian High Commission in Ceylon to the effect that the holder is a repatriate. The articles to be imported must be in the prior use of the repatriates for a period of not less than three months.

There is, however, no special procedure for persons coming from Singapore. The normal Baggage and Transfer of Residence Rules are applicable to goods brought by them.

Quarters for Staff of Accountant General's Office, Orissa

2040. Shri Ulaka: Will the Minister of Finance be pleased to refer to the

reply given to Unstarred Question No. 1786 on the 23rd May, 1962 and state:

(a) whether Government have since considered the proposals for construction of additional quarters for the Class III and Class IV Staff of Accountant General, Orissa at Bhubaneswar;

(b) if so, the results thereof; and

(c) if not, the reasons therefor?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) The plans and estimates for the construction of the additional quarters are under finalisation.

(c) Does not arise.

Improvement of Ways and Means Position in Orissa

2041. Shri Ulaka: Will the Minister of Finance be pleased to state:

(a) whether Government have granted any loan to the Government of Orissa for improvement of their ways and means position during 1962-63; and

(b) if so, the details thereof

The Minister of Finance (Shri Morarji Desai): (a) No Sir.

(b) Does not arise.

Reservation for Promotion

2042. Dr. S. K. Saha: Will the Minister of Finance be pleased to state:

(a) whether there is a reserved quota for the promotion of employees belonging to the Scheduled Castes from non-gazetted to gazetted posts in the Income-tax Department; and

(b) if not, the reasons therefor?

The Minister of Finance (Shri Morarji Desai): (a) No.

(b) No quota is reserved as the promotion to gazetted rank is by selection only. However, in making the selections, the standards are relaxed